

**OFFICE OF THE
HIGH COURT LEGAL SERVICES COMMITTEE**

NOTIFICATION

Dated, the 25th May, 2016

No.1/HCM/LSC-4-2016/Estt./ 347/14 In continuation of earlier notification No.1/HCM/LSC-4-2016/Estt./01513 dated 22-4-2016, it is hereby notified that the last date for submission of application form for empanelment as panel lawyers of the High Court Legal Services Committee (HCLSC) has been extended till Wednesday the 15th June, 2016 and the following information are hereby given.

No. of Panel Lawyers:- 10 out of which at least 3 shall be women lawyers.

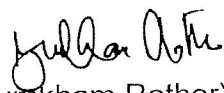
Eligibility:- Minimum 3 years experience at the Bar.

Last date of submission of application : 15th June, 2016.

The applications are to be submitted in the format below with the following documents enclosed alongwith:

- i) 2 passport size photos, with one of them pasted on the application.
- ii) Copy of enrolment certificate issued by the State Bar Council.

Applicants who have already applied need not apply afresh. However, they may submit additional list of cases in the prescribed format.


(Yumkham Rother)
Secretary
HCLSC

Endt. No. 1/HCM/LSC-4-2016/Estt./ 347/15-25 , Dated, the 25th May, 2016.

Copy to :-

1. The Hon'ble Chairperson, HCLSC.
2. The Ld. Advocate General.
3. The Registrar General (i/c), High Court of Manipur.
4. The Ld. Sr. Govt. Advocate (H/C).
5. The President, High Court Bar Association, Manipur.
6. The President, High Court of Manipur Bar Association.
7. The President, AMBA.
8. Member Secretary, MASLSA.
9. P.S. to Hon'ble the Chief Justice.
10. Notice Board.
11. The Guard File.

O/C